

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

④

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-04-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2018  
NAME OF THE PETITIONER(S) : A.K. MANSOOR  
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	KAUSHIK N SHARMA	Counsel for Respondent	<i>[Signature]</i>
2.	A.M. Sridharan	Counsel for Petitioner	<i>[Signature]</i>
3.	S.P. Murali Kumar	Counsel for Respondent 1 of 4	<i>[Signature]</i>

(4)

[CP/24/2018]

**ORDER**

On hearing the counsel from either side, it is evident that it is a rift between two real brothers fighting over the company held by both of them.

On our suggestion for both the brothers have agreed to place their grievances before a Mediator for a resolution and both of them having agreed for appointment of senior counsel Mr.R.Sankaranarayanan appearing on behalf of the Respondent side as Mediator, we hereby appoint Mr.R.Sankaranarayanan, senior counsel as a Mediator to find a solution to the issues cropped up between these two brothers within 30 days hereof.

As to remuneration to the Mediator is concerned, both the brothers are hereby directed to pay equally to the counsel.

List this matter for hearing on **10.06.2019**.

**Sd/-**

**(S.VIJAYARAGHAVAN)  
Member (Technical)**

**Sd/-**

**(B.S.V.PRAKASH KUMAR)  
Member (Judicial)**

sr